Annexure-9

Name of the corporate debtor: SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 23.12.2022; List of creditors as on: 18.01.2023

In accordance with Section 25(2) (e), IBC, 2016

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

| | Details of claim received | | | | Details of claim admitted | | | | | | | | |
|--------|---------------------------|-----------------|----------------|-----------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------------|-----------------------------|---|---|---|-------------|
| Sl.No. | Name of creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | Amount of continge nt claim | Amount of any mutual dues, that may be set- off | | Amount of claim under verificati on | Remarks, if |
| - | * | • | - | - | - | - | - | 4 | _ | - | - | J | - |
| | _ | _ | - | - | - | - | - | - | - | - | - | - | - |
| | Total | _ | - | - | - | - | - | - | - | - | - | # | - |

hm